

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 37 of 2013
& IA-55 of 2013

Dated : 25th September, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

GMR Energy Ltd. ... Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. C.S. Vaidyanathan, Sr. Adv.
Mr. Gopal Jain
Mr. Alok Shankar

Counsel for the Respondent (s): Ms. Swapna Seshadri

ORDER

Ms. Swapna Seshadri submits that the contesting Respondent has changed his Counsel and, now, she received instructions to appear on behalf of the contesting Respondent. Therefore, she seeks an adjournment in the matter.

Post the matter for further hearing on **23rd October, 2013.**

(Rakesh Nath)
Technical Member
vt/kt

(Justice M. Karpaga Vinayagam)
Chairperson